COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 284 of 2015 & IA Nos. 68 of 2016 Appeal No. 288 of 2015 & IA No. 69 of 2016

Dated: 12th July, 2017

Appeal No. 284 of 2015 & IA Nos. 68 of 2016 In the matter of:

Indraprastha Power Generation Co. Ltd.	 Appellant(s)
Vs.	
Delhi Electricity Regulatory Commission & Ors.	 Respondent(s)

Appeal No. 288 of 2015 & IA No. 69 of 2016 In the matter of:

Pragati Power Corporation Ltd.	 Appellant(s)
vs. Delhi Electricity Regulatory Commission & Ors.	 Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 8th August, 2017.

PPS/ Court Master

tpd